

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 657  
TO BE ANSWERED ON 05<sup>TH</sup> FEBRUARY, 2026**

**EXPANSION AND STATUS OF 5G SERVICES**

**657 SHRI HARSH MAHAJAN:**

Will the Minister of Communications be pleased to state:

- (a) the present status of expansion of 5G services in the country, State-wise including Himachal Pradesh;
- (b) whether Government has formulated any time-bound plan to improve the coverage, quality and speed of 5G networks;
- (c) if so, the salient features thereof; and
- (d) whether Government is undertaking any special initiatives to ensure universal availability of 5G services in remote, rural and difficult areas and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT  
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) 5G services have been rolled out in all States/ UTs across the country and presently it is available in 99.9% of the districts in the country. As on 31.12.2025, Telecom Service Providers (TSPs) have installed 5.18 Lakhs 5G Base Transceiver Stations (BTSSs) across the country , including 4582 Base Transceiver Stations (BTSSs) in Himachal Pradesh. State-wise count of number of Base Transceiver Stations (BTSSs) installed by Telecom Service Providers (TSPs) as on 31.12.2025 is placed at **Annexure-I**.

(b) & (c) To improve the coverage of 5G networks across the country, including Himachal Pradesh, Government has taken several steps which, *inter-alia*, include the following:

- i. Auction of spectrum for 5G mobile services in 2022.
- ii. Financial reforms to rationalize Adjusted Gross Revenue (AGR), Bank Guarantees (BGs) and interest rates.
- iii. Removal of Spectrum Usage Charges for spectrum acquired in auction of 2022 and thereafter.
- iv. Simplification of procedure for SACFA (Standing Advisory Committee on Radio Frequency Allocations) clearance.
- v. Launch of GatiShakti Sanchar portal and RoW(Right of Way) Rules to streamline RoW permissions and clearance of installation of telecom infrastructure.
- vi. Time-bound permission for use of street furniture for installation of small cells and telecommunication line.

To ensure the quality of service (QoS) for basic, mobile and Internet (data) services TRAI has released revised Quality of Service benchmarks on 02.08.2024 vide regulations “The Standards of Quality of Service of Access (Wireline and Wireless) and Broadband (Wireline and Wireless) Service Regulations, 2024”, effective from 01.10.2024 and performance of service providers against the benchmark is regularly monitored by TRAI.

(d) As on 31.12.2025, Telecom Service Providers (TSPs) have installed 5G Base Transceiver Stations (BTSs) in 1.12 Lakh villages across the country.

Further, the deployment of 5G BTS by telecom service providers, in any specified geographical location, depends on number of factors including techno-commercial feasibility, penetration of 5G compatible devices and availability of necessary RoW permissions.

## Annexure-I

State-wise details no. of 5G BTS as on 31.12.2025		
SNo.	State/UT	No. of 5G BTS
1	Andhra Pradesh	20650
2	Telangana	19563
3	Assam	10068
4	Bihar	27535
5	Jharkhand	10519
6	Delhi	13558
7	Haryana	18851
8	Uttar Pradesh	60168
9	Gujarat	35413
10	UT of Dadra and Nagar Haveli and Daman and Diu	438
11	Himachal Pradesh	4582
12	Jammu & Kashmir	7805
13	Laddakh	302
14	Karnataka	34392
15	Kerala	21813
16	Lakshadweep (UT)	4
17	West Bengal	33791
18	Chattisgarh	7221
19	Madhya Pradesh	22182
20	Goa	1077
21	Maharashtra	54261
22	Arunachal Pradesh	704
23	Manipur	1349
24	Meghalaya	892
25	Mizoram	508
26	Nagaland	820
27	Tripura	1397
28	Odisha	14361
29	Chandigarh (UT)	809
30	Punjab	17838
31	Rajasthan	31034
32	Puducherry (UT)	668
33	Tamilnadu	37735
34	Uttarakhand	6053
35	Andaman & Nicobar (UT)	138
36	Sikkim	355
<b>Grand Total</b>		<b>518854</b>

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